COURT-I

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

A No. 210 of 2015

Dated: 4th March, 2016

In the matter of:-

Neyveli Lignite Corporation Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on 14.03.2016.

COURT MASTER